NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER

: CA/ /2017

PETITION NUMBER

: TCP/103/2016

NAME OF THE PETITIONER(S)

: A. Shirany Gomez

NAME OF THE RESPONDENT(S)

: Aanandham Property Developers Private Limited & 21

others

UNDER SECTION

: 397/398, 402 and 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

i) B. Dhanong'

2. G. Nandagopal for B. Rowilaya COUNSEL for 12th R

z. Anieuda keishren

Aashich Jain Lunia

Cound fee 3-4, 6-11 13-16,20=22

4) SANDEEP KUMAQ.

For CIBI VISHNU

Courselfor R14+R15

ORDER

Counsel representing both the parties are present. Counsel for respondents filed a preliminary counter in the main CP and also CA No.58/2017. Counsel for petitioner sought time for filing counter in the CA. Time extended at request. Put up on <u>02.06.2017</u> at 10.30 A.M.

(Ch. Md. Sharief Tariq) MEMBER (JUDICIAL

(K.Anantha Padmanabha Swamy) MEMBER (JUDICIAL